IN THE HIGH COURT OF ORISSA, CUTTACK
N O T I C E

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice R.K.Pattanaik at 2.00 P.M. today, the 12th November, 2026.

COURT NO - III (OLD BUILDING)

AT 02:00 PM

THE HON'BLE MR. JUSTICE R.K.PATTANAIK

FOR ORDERS TAPAS

1)	WP(C)/35423/2026 [ODHC010843122026] (Order No.01, Dated 04.11.2026 may kindly be seen. (i) I.A.No.22388/2026 is at flag "B" for implementation of order dtd.04.11.2026. For Orders. A disposed of case.)MENTION	KUMAR CHANDRA **Vs** THE COLLECTOR, BALASORE	SANJAY KUMAR DAS P.R.SETHY, S.MOHANTY, P.KAR, P.P.MOHAPATRA

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
12.11.2026

SD/ SHIBASISH GIRI
12.11.2026
DY.REGISTRAR (JUDL.)

IN THE HIGH COURT OF ORISSA, CUTTACK

N O T I C E

As directed, it is hereby informed that the following cases will be taken up before the Single Bench of Hon'ble Mr. Justice V. Narasingh today, the 12th November, 2026.

COURT NO - XVII (6TH FLOOR)
MR. JUSTICE V. NARASINGH

FRESH ADMISSION

1)	WP(C)/37436/2026 [ODHC010881832026] I.A. No. 22018 of 2026 is at flag 'A' for appropriate orders.	PUSPA BARAL **Vs** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
WITH	WP(C)/37482/2026 [ODHC010881732026] I.A. No. 22006 of 2026 is at flag 'A' for appropriate orders.	SANYASHI PRADHAN **VS** STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
	WP(C)/37534/2026 [ODHC010881692026] 1). I.A. No.22004 of 2026 is at Flag-A for appr. order.	TILA SAGIPILA **VS** STEEL AUTHORITY OF INDIA LIMITED, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
	WP(C)/37535/2026 [ODHC010881882026] 1). I.A. No.22022 of 2026 is at Flag-A for appr. order.	ANITA KANDULNA **VS** STEEL AUTHORITY OF INDIA LIMITED,SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
	WP(C)/37549/2026 [ODHC010881752026] 1). I.A. No.22007 of 2026 is at Flag-A for appr. order.	JAYA GOUDA **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA, T.MISHRA
	WP(C)/37554/2026 [ODHC010881962026] I.A. No.22028 of 2026 is at Flag-A for stay.	TULASA NAG **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA

WP(C)/37565/2026 [ODHC010882062026] I.A. No.22032 of 2026 is at Flag-A for stay.	NIRMALA MANIK **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA, T.MISHRA
WP(C)/37568/2026 [ODHC010882102026] I.A. No.22033 of 2026 is at Flag-A for stay.	ABHIMANYU DEY **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASISH ACHARYA K.N.MOHAPATRA
WP(C)/37570/2026 [ODHC010881872026] I.A. No.22021 of 2026 is at Flag-A for appr. order.	SARASWATI RAJAN **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37576/2026 [ODHC010881902026] I.A. No.22023 of 2026 is at Flag-A for stay.	RITANJALI LENKA **VS** STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37581/2026 [ODHC010881992026] I.A. No.22029 of 2026 is at Flag-A for appr. order.	DHRUBA CHARAN BHUYAN **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA T. MISHRA,K.N.MOHAPATRA
WP(C)/37583/2026 [ODHC010881922026] I.A. No. 22025 of 2026 is at Flag-A for stay.	DILLIP KUMAR DAS **VS** STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37584/2026 [ODHC010882022026] I.A. No.22030 of 2026 is at Flag-A for stay.	SANKAR NAGABANSH **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37586/2026 [ODHC010881932026] I.A No.22026 of 2026 at flag A for appropriate order.	MUKUTA BISOI **VS**	RAMASHISH ACHARYA K.N.MOHAPATRA,T.MISHRA.

WP(C)/37589/2026 [ODHC010881952026] . I.A. No.22027 of 2026 is at Flag-A for appr. order.	STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH SASHMITA SWAIN **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH RABI DEY **VS**	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37599/2026 [ODHC010881822026] (1). I.A. No.22017 of 2026 is at Flag-A for stay.)	STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH BASANTILATA BARIK **VS**	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37609/2026 [ODHC010881862026] (i) I.A. No. 22020 of 2026 is at flag-"A" for stay.)	STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH PRADHAN MUNDA **VS**	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37610/2026 [ODHC010881892026] I.A. No. 22024 of 2026 is at flag-"A" for stay	STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH DALI BISOI **VS**	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37636/2026 [ODHC010881762026] I.A. No. 22008 of 2026 is at flag-"A" for stay	STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH SHYAM BISOI **VS**	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37639/2026 [ODHC010881782026] (i) I.A. No. 22010 of 2026 is at flag-"A" for stay.)	STEEL AUTHORITY OF INDIA LIMITED, ROURKELA DHIRALATA PARIDA **VS**	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37650/2026 [ODHC010882142026] I.A. No. 22035 of 2026 is at flag-"A" for stay	STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA

WP(C)/37654/2026 [ODHC010882182026] (I.A. No. 22039 of 2026 is at flag-"A" for stay.)	MANJU MANIK **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37801/2026 [ODHC010889022026] I.A No. 22228 /2026 is at flag "A" for stay.	PRASANTA KUMAR GOUDA **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37804/2026 [ODHC010889142026] I.A No. 22237 /2026 is at flag "A" for stay.	SUBASH CHANDRA PRADHAN **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37811/2026 [ODHC010882012026] I.A No. 22031 /2026 is at flag "A" for stay.	RAMESH SATU **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37821/2026 [ODHC010889402026] I.A No. 22245/ 2026 is at flag "A" for stay.	SURESH NAGBANSHA **VS** STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA, T.MISHRA
WP(C)/37850/2026 [ODHC010889062026] I.A No. 22231 /2026 is at flag "A" for stay.	LAXMI ORAM **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA K.N.MOHAPATRA
WP(C)/37873/2026 [ODHC010881772026] I.A No. 22009 /2026 is at flag "A" for stay.	SULATA ROUT **VS** STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	RAMASHISH ACHARYA N.MOHAPATRA
WP(C)/37882/2026 [ODHC010889092026] I.A No. 22233 /2026 is at flag "A" for stay.	BASANTI BISOI **VS**	RAMASHISH ACHARYA K.N.MOHAPATRA

		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	
2)	WP(C)/37779/2026 [ODHC010886002026] ((i) I.A.No. 22126/26 is at flag ''A'' for stay.) mention	PRAVAT KUMAR DALEI **Vs** STATE OF ODISHA	SAMIR KUMAR MISHRA (SR. ADV.) J.PRADHAN, P.S.MOHANTY, S.R.BEHERA, S.PALATASINGH, C.S.PADHI, R.ROUT, A.KAR
3)	WP(C)/37781/2026 [ODHC010886012026] (i) I.A.No. 22125/26 is at flag ''A'' for an appropriate orders.) mention	BIJAY GHADEI **Vs** STATE OF ODISHA	SAMIR KUMAR MISHRA J.PRADHAN, P.S.MOHANTY, S.R.BEHERA, S.PALATASINGH, C.S.PADHI, A.KAR. R.ROUT
4)	WP(C)/37784/2026 [ODHC010886022026] (I.A. No. 22127/2026 is at flag ''A'' for stay.) MENTION.	SAUMENDRA RAY **Vs** STATE OF ODISHA	SAMIR KUMAR MISHRA J.PRADHAN, P.S.MOHANTY, S.R.BEHERA, S.PALATASINGH, R.ROUT, C.S.PADHI, A.KAR
5)	WP(C)/37787/2026 [ODHC010886032026] (i) I.A.No. 22128/26 is at flag ''A'' for stay.) mention	RINABALA MOHARANA **Vs** STATE OF ODISHA	SAMIR KUMAR MISHRA J.PRADHAN, P.S.MOHANTY, S.R.BEHERA, S.PALATASINGH, C.S.PADHI, R.ROUT, A.KAR

FOR ADMISSION

6)	WP(C)/30824/2026 [ODHC010476722026] (i) Counter affdt. filed by O.P-4, placed is at flag "200". (ii) Rejoinder affdt. filed by petitioner, placed is at flag "300" . (copy served) (iii) Addl . affdt. filed by petitioner is at flag "160". (copy served) (iv) I.A.No. 11826 / 2026 is at flag “A” for Stay. (v) Objection to the I.A.No 11826 / 2026 filed by O.P-4 placed is at Flag "B". (copy served) (vi) Caveat Nos. 1026/2026, 1027/2026, 1028/2026, 1029/2026,1036/2026, 1038/2026, 1077/2026, 1091/2026, 1093/2026, 1094/2026, 1096 /2026, 1097/2026, 1188/2026, 1190/2026, 1195 /2026 are at Flags "10", "20" "30" "40" "50" "60' "70" "80" "90" "100" "110" "120" "130" "140" "150" respectively.) mention	RABINDRA KUMAR SAHU **Vs** STATE OF ODISHA	ASHOK KUMAR SARANGI P.SARANGI, L.M.MANGARAJ M/S. RAMESH SAHOO, S.MISHRA, S.PRADHAN

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
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SD/ SHIBASISH GIRI
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DY. REGISTRAR (JUDL.)